

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

ABSTRACT

Holidays – Declaration of Optional Holiday on 14.11.2013 (Thursday) instead of 13.11.2013 (Wednesday) on account of 9th Moharrum and Public Holiday on 15.11.2013 (Friday) instead of 14.11.2013 (Thursday) on account of 'Moharrum' to the High Court of Andhra Pradesh and Subordinate Courts – NOTIFIED.

ROC.NO.1900/SO-1/2012

DATED:12.11.2013

NOTIFICATION NO. 38 /SO/2013

Read: 1) High Court Notification No.50/SO/2012, dated:07.12.2012.
2) High Court Notification No.51/SO/2012, dated:07.12.2012.

In partial modification to the Notifications read above, the High Court of Andhra Pradesh hereby declares **Optional Holiday on Thursday the 14th November, 2013 and Public Holiday on Friday the 15th November, 2013 to the High Court and Subordinate Courts** instead of **13th November 2013 and 14th November, 2013 respectively on account of 9th Moharrum and Moharrum.**


REGISTRAR GENERAL

To

1. The Pri. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
3. All the Registrars, High Court of A.P., Hyderabad.
4. All the Unit Heads in the State.
5. All the Officers, High Court of A.P., Hyderabad.
6. All the Section Heads, High Court of A.P., Hyderabad.
7. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
8. The Metropolitan Sessions Judges, Hyderabad, Vijayawada and Visakhapatnam.

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9. The Director, A. P. Judicial Academy, Secunderabad.
10. The Chairman, A.P. Administrative Tribunal, Hyderabad.
11. The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
12. The Special Judge for Economic Offences, Hyderabad.
13. The Special Judge for Essential Commodities Act, Hyderabad.
14. Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
15. The Special Sessions Judge for SCs & STs (POA) Act, 1989- cum- VI Metropolitan Sessions Judge, Secunderabad.
16. The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.
17. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.

18. The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
19. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
20. The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
21. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Visakhapatnam, Guntur, Ananthapur, Warangal, & Godavari Khani.
22. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
23. The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
24. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
25. The Secretary to Governor of A.P., Hyderabad.
26. The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
27. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
28. The Secretary General, Supreme Court of India, New Delhi.
29. The Registrar General, All High Courts in India.
30. The Registrar Railway Claims Tribunal, Hyderabad.
31. The Registrar, Income Tax Tribunal, Hyderabad.
32. The Registrar, A.P. Administrative Tribunal, Hyderabad.
33. The Registrar, A.P. Lokayukta, Hyderabad.
34. The Registrar, State Consumers Redressal Forum, Hyderabad.
35. The Secretary, Bar Council of A.P., Hyderabad.
36. The Accountant General, Andhra Pradesh, Hyderabad
37. The Advocate General, Andhra Pradesh, Hyderabad
38. The Public Prosecutor, High Court of A.P., Hyderabad.
39. The Administrator, Government Pleaders, Hyderabad.
40. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
41. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
42. The Secretary, A.P. H.C. Legal Services Committee, Hyderabad.
43. The Registrar, Income Tax Appellate Tribunal, Hyderabad.
44. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
45. The Director of Prosecutions, Hyderabad.
46. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad
47. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
48. The President, A.P. Judicial Officer's Association, Hyderabad.
49. The Secretary, Junior Officers' Association, High Court of A.P., Hyderabad.

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50. The President, A.P.High Court Service Association, High Court of A.P., Hyderabad.
 51. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Andhra Pradesh, Hyderabad.
 52. The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
 53. The Secretary, Advocates Clerks Association, High Court of A.P., Hyderabad.
 54. The Secretary, A.P. State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
 55. The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.
 56. The Secretary to Government, Home (Courts) Department, Hyderabad.
 57. The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
 58. The Director, All India Radio, Public Gardens, Hyderabad
 59. The Director, Doordarshan Kendra, Ramanthpur, Hyderabad
 60. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
 61. The Overseer, High Court of A.P., Hyderabad.
 62. SPARE.
- } With a request for making
} necessary announcement
} For publication in
} the News paper